



## **SUPREME COURT OF INDIA**

The Supreme Court Collegium has recommended the names of three Additional Judges of the High Court of Delhi for appointment as permanent Judges in the following terms:

- (i) Shri Justice Girish Kathpalia,
- (ii) Shri Justice Manoj Jain, and
- (iii) Shri Justice Dharmesh Sharma.

On 12 March 2024, the Collegium of the High Court of Delhi unanimously recommended the Additional Judges whose names are set out above for appointment as permanent Judges of that High Court.

In terms of the Memorandum of Procedure, the Judges of the Supreme Court conversant with the affairs of the High Court of Delhi have been consulted with a view to ascertain the suitability of the above-named Additional Judges for being appointed as permanent Judges.



The members of the Committee of the Supreme Court constituted by the Chief Justice of India in terms of the Resolution dated 26 October 2017 of the Supreme Court Collegium have assessed the judgments of the above-named Additional Judges. On evaluation of the judgments, the members of the Committee have rated the quality of judgments as 'Good'.

With a view to assess the merit and suitability of the above Additional Judges for appointment as permanent Judges, we have scrutinized the material placed on record including the observations made by the Department of Justice in the file. On an overall consideration of the above proposal, the Collegium is of the view that S/Shri Justices (i) Girish Kathpalia, (ii) Manoj Jain, and (iii) Dharmesh Sharma, Additional Judges are fit and suitable for being appointed as permanent Judges.

In view of the above, the Collegium resolves to recommend that S/Shri Justices (i) Girish Kathpalia, (ii) Manoj Jain, and (iii)



Dharmesh Sharma, Additional Judges, be appointed as permanent Judges of the High Court of Delhi against the existing vacancies.

(Dhananjaya Y Chandrachud), CJI

(Sanjiv Khanna), J

(B R Gavai), J

09 July 2024.